

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/651/IB/2017

NAME OF THE PETITIONER

: T.C. MOOSA

NAME OF THE RESPONDENT

: KARISMAA FOUNDATIONS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R.J. RADHIKA

Consid for Petitioner

2. VAIBHAY

R VENKATESH

COURSEL FOR
RESFONDENT

ORDER

Counsels for both the parties are present. Counsel for the Applicant is directed to file an affidavit in the light of the contents of the reply and the details of the payment amounting to Rs.38,34,581/- before next date of hearing. Matter is posted for arguments. Put up on 23.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)